

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2403**  
TO BE ANSWERED ON: 26.12.2018

**INCREASE IN CYBER CRIME**

**2403. SHRI KALIKESH N. SINGH DEO:**

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) the details of number of identified cyber crimes in the year 2018-19, in comparison to the year 2017-18, State-wise;
- (b) whether the Government has adopted any innovative technological steps to reduce incidences of cyber crime in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of total number of cyber-security experts working for the Government along with total number of vacancies available for such experts;
- (e) whether the Government has any plans to formally train experts to deal with cyber-threats in the country, if so, the details thereof and if not, the reasons therefor; and
- (f) whether the Government has made any effort to educate citizens regarding cyber crime and if so, the details of such efforts?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI S.S. AHLUWALIA)

(a): Data related to cyber crime is maintained by National Crime Records Bureau (NCRB), Ministry of Home Affairs (MHA). As per NCRB, data for 2017 is under compilation.

(b) and (c): Government has taken several innovative technological steps to reduce incidences of cyber crime in the country. These, *inter alia* include:

- (i) Government has set up the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre). The Centre is providing detection of malicious programs and free tools to remove the same.
- (ii) Government has set up National Cyber Coordination Centre (NCCC) to generate necessary situational awareness of existing and potential cyber security threats and enable timely information sharing for proactive, preventive and protective actions by individual entities. Phase-I of NCCC has already been made operational.
- (iii) Ministry of Home Affairs (MHA) has launched a portal [www.cybercrime.gov.in](http://www.cybercrime.gov.in) for public to report complaints of child pornography and sexually abusive explicit content. MHA has created a Twitter Handle "Cyber Dost" to spread awareness on cyber safety and cyber security,

(d): Cyber security is a challenging field because of ever changing threat scenario. Government, including the State Governments recruit cyber security experts. No such data is maintained centrally.

(e): Cyber Surakshit Bharat (CSB) programme was initiated by Ministry of Electronics and Information Technology (MeitY) with the objective to educate and enable the Chief Information Security Officers (CISOs) and broader IT community to address the challenges of cyber security, in partnership with Industry consortium.

CERT-In conducts regular training programmes for network / system administrators and Chief Information Security Officers (CISOs) of Government and critical sector organisations regarding securing the IT infrastructure and mitigating cyber attacks. 22 trainings covering 746 participants conducted in the year 2018 (till November).

(f): Government has taken several measures to educate citizens regarding cyber crime in the country. These *inter-alia* include:

- (i) MeitY through a program, namely, Information Security Education & Awareness (ISEA), has been highlighting the importance of following the ethics while using Internet and advice on different aspects of

cyber crime. A dedicated website for information security awareness (<https://www.infosecawareness.in>) has also been set up.

- (ii) The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis to ensure safe usage of digital technologies. Regarding securing digital payments, 28 advisories have been issued for users and institutions.
- (iii) MHA has published a Handbook for Adolescents/Students on Cyber Safety.

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